

[श्री राजनाथ सोनकर शास्त्री]

सिपाहियों एवं पी. ए. सी. के द्वारा हरिजनों एवं फल सब्जी व्यवसाइयों को एक बहुत बड़ी भीड़ पर भयंकर लाठी चार्ज किया गया। रात में सांय व्यक्तियों को घर में खींच कर उन्हें बुरी तरह मारा गया। दो हरिजन व्यवसाइयों को पकड़ कर मारते मारते थाने लं जाया गया। थाने में भी उनकी जमकर पिटाई की गई। हरिजनों को घरों में घुस कर पीटा गया 46 हरिजनों को परिणाम-स्वरूप चोट आई। 24 बुरी तरह घायल हुए। इस भगड़ों का कारण था पुलिस द्वारा एक हरिजन को दुकान से दों मुर्गा लेकर देसे न दना, दुकानदारों से मुफ्त में चीजें लेना। इससे भी शर्म की घटना तो तब हुई जब उनके साथ सलह समझौते की बात कर उन्हें घर भंजा गया। न्यायिक जांच बैठाने का आश्वासन दिया गया पर फिर सबह 8 हरिजन फल सब्जी व्यवसाइयों पर भूठा आरोप लगाकर उनपर फजी मुकदमा कायम किया गया। 4 हजार आदमी अपनी फरियाद लेकर जिलाधीश के यहां 6 अगस्त को गए। खेद है कि उन्होंने तुरन्त कार्यवाही करने का आश्वासन देकर भी कुछ नहीं किया।

मैं इस सन्दर्भ में माननीय गृह मंत्री जी का ध्यान आकर्षित करना चाहता हूँ कि वे निहत्थे हरिजनों के उत्तर वाराणसी पुलिस द्वारा किये गये इस बर्बर लाठी चार्ज के बोधी व्यक्तियों के खिलाफ उचित कार्यवाही करवायें। भयभीत हरिजन फल सब्जी व्यवसाइयों की पुलिस अत्याचार से रक्षा करायें।

(ii) THE SILENT VALLEY PROJECT

SHRI K. KUNHAMBU (Cannanore): Mr. Chairman, Sir, under Rule 377 I would like to draw the attention of the House and the Government to a very alarming situation arising out of the decision of the Government in regard to the Silent Valley project. Time and again the Government of Kerala and all the political parties have impressed upon the Government of India about the importance of this project for the future development of Kerala. The hon'ble Prime Minister has assured us that the Government

would take a realistic and sympathetic view of this issue.

However, the Government has now taken a view that the Silent Valley project should not be constructed as it would upset the ecological balance. The hon'ble Minister has said that Kerala is producing surplus electricity and therefore the silent valley project need not be taken up. The theory about surplus production of electricity is a myth. It has been proved on the basis of statistics that Kerala per capita consumption of electricity is well below the national average. Responsible people have expressed the apprehension that Kerala will be facing an acute shortage of electricity in the near future unless the silent valley project is constructed.

In this situation, the decision taken by the Government will put out of gear the developmental activities in Kerala. Moreover, all hopes about the development of Malabar region, which is a very backward area, will be shattered. Therefore, I earnestly request the hon'ble Prime Minister to intervene in this matter and allow the Government of Kerala to go ahead with the construction of this vitally important project.

(iii) URDU AS MEDIUM OF INSTRUCTION FOR LINGUISTIC MINORITIES.

SHRI G. M. BANATWALLA (Ponnani): Mr. Chairman, Article 350A of the Constitution provides adequate facilities for instruction in the mother-tongue at the primary stage of education to children belonging to linguistic minority groups. A special officer for linguistic minorities is also appointed in terms of the provisions of Article 350B.

It is shocking and most unfortunate that in 1976 instruction through Urdu medium was discontinued in an increasingly large number of primary schools in U.P. as compared to the figures in 1974 and 1975.